

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322

Appeal No- 155/252/ND/2 020

IN THE MATTER OF:

Vertex Agrotech Pvt Ltd

Vs

ROC

....Applicant

....Respondent

SECTION

U /s. 252

Order delivered on 20.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

The matter has been wrongly listed today. List the case on the date already fixed i.e. 24.02.2020.

SHI-

(K.K. VOHRA)
MEMBER (T)

SHI-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)